

INDUSTRIAL ALL RISK POLICY- ADD ON WORDINGS

ADDITIONAL CUSTOMS DUTY

In consideration of the insured having paid an additional premium of Rs._____. It is hereby declared and agreed that the insured shall also indemnify during the currency of this policy, toward the additional Custom Duty amount of Rs._____ which may be incurred by the insured over and above the custom Duty amount taken into account in arriving at the Sum Insured of the affected item.

Such additional Import / Customs Duties shall be payable in addition to the Limit of Indemnity stated in the Schedule.